

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1922
ANSWERED ON:05.08.2005
PENDING EXCISE CASES
Singh Smt. Pratibha

Will the Minister of FINANCE be pleased to state:

- (a) Whether around 50 thousand cases involving Rupees more than ten thousand crores of Central Excise Duty are pending with the Central Excise officials for the last several years;
- (b) if so, the reasons for non-clearance of such cases by the (abov
- (e) officials and the exact number of such cases as on date alongwith the total amount actually involved therein;
- (c) whether inordinate delay is being caused by the interested parties in the above cases due to procedural constraints; and
- (d) if so, the steps taken by the Government to remove those procedural constraints?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S S PALANIMANICKAM)

- (a) to (d): The information is being collected and will be laid on the Table of the House.